

## **Rejection of application for certificate of registration**

**June 7, 1999**

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on June 5, 1999, the application for Certificate of Registration submitted by the financial company, M/s. Sunrise Investment and Finance Ltd., Shivaji Market, Railway Head Nanak Nagar, Jammu.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

**Ajit Prasad  
Manager**

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